श्री नवाब सिंह चौहान: सवाल के जवाब का बो विवरण दिया गया हैं उसके "एक" भाग में यह दिया गया हैं कि गांव की जनता के लिए रीडियो सैंट खरीदने के लिए सहायता दीं जायेगी। अतः में यह प्छना चाहता हूं कि रूरल एरियाज के लिए कितने रीडियो सैंट खरीद कर दिये गये हैं ?

श्री जी० राजगोपालन : रीडियो सेंट प्रान्तीय सरकारों द्वारा दिये जाते हैं ।

श्री नवाब सिंह चाँहान: क्या पालियामेन्टरी सेक्रेटरी महोदय को यह माल्म हैं कि विभिन्न प्रान्तों से इस प्रकार की शिकायतें आई हैं कि कम्युनिटी प्रोजेक्टों में और जनता में चल चित्र दिखलाने के लिए जो सामान दिया गया हैं, वह बहुत नाकाफी हैं ?

Shri G. RAJAGOPALAN: Sir, it is the State Governments to which we are supplying these community sets, as also the films, etc. And they are responsible for the installation of the sets and also for the showing of various films connected with Five Year Plan.

Shri JASPAT ROY KAPOOR: Sir, has any arrangement been made to put up the Five Year Plan posters on the railway stations? And secondly, has any arrangement been made for the sale of such literature on the railway book-stalls? I did not find any one of these things in Southern India, where recently I had been.

SHRI G. RAJAGOPALAN: We are making some arrangements for posters being pasted on the railway platforms. About the book-stalls, Sir, I have no information at the moment, but I will find it out.

*403. [The questioner (Shri M. Valiulla) was absent. For answer, vide col. 2630 infra.]

ATTACKS ON INDIANS IN KENYA *404. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware:
 - (i) that a number of Indian Nationals in Kenya have lost their lives in unprovoked attacks against them;
 - (ii) that the safety of Indian Nationals in that country is endangered by incitement of racial hatred by anti-Indian groups; and
 - (iii) that the Kenya Government are not taking any steps to give due protection to Indian Nationals; and
- (b) if so, what steps Government have taken or propose to take to remedy this situation?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) (i) Yes.

- (ii) The Government of India have no reason to subscribe to this view.
- (iii) The Government of Kenya have stated that necessary protection was being given to all citizens irrespective of race or colour.
 - (b) Does not arise.

SHRI M. GOVINDA REDDY: May I know, Sir, how many people were killed, and under what circumstances they were killed?

Shrimati LAKSHMI MENON: About nine persons were killed, and they were killed either when they were returning home, or when they were alone on the streets.

Shri M. GOVINDA REDDY: May I know, Sir, whether the Kenya Government have explained as to what protection these people had?

Shrimati LAKSHMI MENON: I mean, there was no question of protection at all, because they were

attacked when they were seen on lonely streets, or when they were returning from office and were not observed by other people.

Shri M. GOVINDA REDDY: Beyond giving an assurance that they would be given protection, have they intimated any definite steps, Sir, that they have taken for giving protection to them?

SHRIMATI LAKSHMI MENON: The Commissioner for India meets the Commissioner of Police from time to time and reports the case, and asks for increased protection for Indian nationals.

Shri M. GOVINDA REDDY: Is the Commissioner there satisfied that they would be given adequate protection hereafter?

SHRIMATI LAKSHMI MENON: The assurances are there.

PROF. G. RANGA: Are we to understand, Sir, that the Government are not aware of any anti-Indian propaganda and campaign being carried on there in that country?

Shrimati LAKSHMI MENON: Sir, in the case of these murders, there is no question of any anti-Indian propaganda at all. There is a lot of feeling against the Indians, because they are enlisted in the security forces for suppressing Mau, Mau, and, therefore, the Mau Maus are responsible for these things.

Prof. G. RANGA: Sir, may I know whether the enlistment of Indians into the security forces is voluntary or compulsory?

SHRIMATI LAKSHMI MENON: I have no information, Sir.

BROOKE BOND INDIA LTD.

- *405. SHRI S. MAHANTY: Will the Minister for Commerce and Industry be pleased to state:
- (a) since when the Brooke Bond india Ltd., has been carrying on busi-

ness in India as a subsidiary of Brooke Bond & Co. Ltd., London;

- (b) how many Indians are on its Board of Directors and whether they are officials of the Company or nonofficials; and
- (c) whether the Brooke Bond & Co Ltd., London realises a royalty @ Rs. 0-4-0 per lb. from Brooke Bond India Ltd.?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) 27th September 1912.

- (b) Two. Both are officials of the company.
 - (c) No. Sir.

Shri S. MAHANTY: Sir, may I know why this subsidiary company with the suffix 'India Ltd.' does not have any Indians on its Board of Directors, except the two officials of the company?

Shri D. P. KARMARKAR: I find, Sir, that there are two directors—Shri G. V. S. Krishnamurthy and Shri Venkatachalam.

SHRI S. MAHANTY: They are the employees of the company.

SHRI D. P. KARMARKAR: I think one of them is the Chairman.

Shri S. MAHANTY: My question is this. Why does not this company take Indian directors on its Board, except certain employees?

SHRI D. P. KARMARKAR: I do not know the intention of the company, and I have no information as to why they do not take them.

Shri S. MAHANTY: Will the Government please enquire into the affairs of this Brooke Bond India Ltd.?

Shri D. P. KARMARKAR: About the whole affairs? If he has any specific complaint to make over which we can enquire, we will do.....